

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No.100/3501/2015**

**New Delhi this the 26<sup>th</sup> day of October, 2016**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

Sh. Amit Kumar Rathi  
Age 35 years,  
S/o Shri Ram Pal Singh  
R/o. F-59, Malka Ganj,  
Subji Mandi, Delhi-110 007.

As a Diver ....Applicant

(Argued by: Mr. Mahesh Verma, Advocate)

## Versus

1. Delhi Transport Corporation,  
Govt. of NCT of Delhi, Through Chairman  
I.P. Estate, New Delhi-110 002.
2. Delhi Transport Corporation  
Govt. of NCT of Delhi  
Through its Depot Manager,  
Millennium Depot-II, New Delhi-110 002. ....Respondents

(By Advocate: Mr. Mohd. Imran for Shri Manish Garg)

## **ORDER (ORAL)**

## **Justice M. S. Sullar, Member (J)**

Vide separate order of even date, rendered in main

**Original Application (O.A) No.2351/2015 titled Hari Om**

**Singh Vs. DTC and Others**, the instant OA is also partly accepted in the same terms and conditions mentioned therein. However, the parties are left to bear their own costs.

**(P.K. BASU)  
MEMBER (A)**

**(JUSTICE M.S. SULLAR)**  
**MEMBER (J)**  
**26.10.2016**

Rakesh